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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	H. Karthik Seshadri R. Pradeep	Counsel for Respondents	R. Pradeep for Respondents
2.	CIBI VISHNU	COUNSEL FOR PETITIONER	

ORDER

Shri Cibi Vishnu, counsel for petitioner present. Shri R Pradeep, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on **16.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)